

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/20/686/2015
Dated:12/03/2019

BETWEEN:

K. Sesharao,
S/o. Late K. Chinnavadu,
Aged about 43 years,
Inspector Posts,
Bobbili Sub Division,
Parvathipuram Division,
Visakhapatnam Region,
Bobbili , Pin – 535 558.

..... Applicant

AND

1. Union of India rep. by
The Secretary,
Ministry of Communications &
Information Technology,
Government of India, New Delhi.
2. The Chief Post Master General,
Andhra Pradesh Circle,
Hyderabad.
3. The Director of Accounts (Postal),
A.P. Circle, Hyderabad.
- 4 . The Post Master,
Head Post Office, Nizamabad.

..... Respondents

Counsel for the Applicant : Mr. P. Ramesh Babu, Advocate
Counsel for the Respondents : Mr. K. Venkateswarlu, Addl. CGSC

CORAM

Hon'ble Mrs. Naini Jayaseelan, Admn. Member

ORAL ORDER
{ Hon'ble Mrs. Naini Jayaseelan, Admn. Member}

Learned counsel for the respondents present.

2. No representation on behalf of the applicant. Applicant has not been represented for the last two hearings. In view of the above, the OA has been listed under the caption “for dismissal.” Accordingly, the OA is dismissed for non-prosecution. No order as to costs.

(NAINI JAYASEELAN)
ADMN. MEMBER

al